

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:196
ANSWERED ON:05.08.2013
LEGALISING OF BETTING IN SPORTS
Singh Shri Uday Pratap

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Union Government is examining the possibilities of legalising betting in sports in the country;
- (b) if so, to what extent the Government is likely to be benefited by legalising betting in sports;
- (c) whether the Government has studied the gambling laws prevalent in foreign countries particularly in UK and USA;
- (d) if so, the details thereof; and
- (e) the likely impact of legalising betting in sports on players, coaches and officials?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

- (a) Betting is a State subject and the respective State Governments need to take action.
- (b) to (e) Do not arise in view of reply to para (a) above.